

1	2	3	4	5	6
20.	Maharashtra	19	15		34
21.	Manipur				0
22.	Meghalaya				0
23.	Mizoram				0
24.	Nagaland				0
25.	Odisha	2	3		5
26.	Puducherry		1		1
27.	Punjab	9	26		35
28.	Rajasthan	2	18		20
29.	Sikkim				0
30.	Tamil Nadu	10	13		23
31.	Telangana		2		2
32.	Dadra and Nagar Haveli & Daman and Diu				0
33.	Tripura				0
34.	Uttarakhand	2	8		10
35.	Uttar Pradesh	12	34		46
36.	West Bengal	11	17		28
	Details of State not held	3	14	22,122	22,139
	TOTAL	145	285	22,122	22,552

**National Board for Wildlife**

48. SHRI VAIKO:

SHRI K.R. SURESH REDDY:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

(a) when was the National Board for Wildlife last constituted;

- (b) the details of members of the Board, including non-official members;
- (c) the number of meetings held during the last five years and whether any decision was taken in the meetings;
- (d) the authority by which the environmental clearance was given for the projects, if no meeting has been held; and
- (e) details of projects cleared by the Board during the last five years?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE (SHRI BABUL SUPRIYO): (a) The National Board for Wildlife was first constituted in 2003 after the amendment of Section 5A in Wild Life (Protection) Act, 1972 *vide* Notification No S.O. 1093(E) dated 22nd September 2003. The Board has since been re-constituted *vide* notification No. S.O. 802(E) dated 16th May 2007, S.O. 2180(E) dated 4th September 2010, S.O. 1886(E) dated 22nd July 2014 and S.O. 2304 dated 11th September 2014.

(b) The details of the Members of the Board as per the above notifications are in the Statement (*See* below).

(c) to (e) No meeting of the National Board for Wild Life was held during the last 5 years. However, Standing Committee of the National Board for Wild Life, given authority as per Wild Life (Protection) Act, 1972 has conducted 23 meetings from 2015-16 to 2019-20 in which 680 projects for wildlife clearance have been recommended.

The year-wise details of the number of projects recommended is as follows:—

Sl. No.	Year	No. of recommended projects
1.	2015-16	110
2.	2016-17	126
3.	2017-18	220
4.	2018-19	153
5.	2019-20	71

***Statement******Details of the Members of the National Board for Wildlife***

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- A. Prime Minister- Chairman
  - B. Minister of Environment, Forest and Climate Change - Vice Chairperson.
  - C. Three Members of Parliament- Two Members from Lok Sabha and One Member from Rajya Sabha.
    - (i) Dr. Jyoti Dhurve, Lok Sabha
    - (ii) Shri Dushyant Singh, Lok Sabha
    - (iii) Dr. M.S. Gill, Rajya Sabha
  - D. Member, Planning Commission in-charge of Forests and Wild Life,
  - E. Five persons to represent Non-Governmental Organizations:
    - (i) Gujarat Ecological Education and Research Foundation, Gujarat
    - (ii) World Wildlife Fund for Nature-India, Delhi
    - (iii) Arnayak, Guwahati Assam
    - (iv) Nature Conservation Society, Jharkhand
    - (v) Bombay Natural History Society, Mumbai
  - F. Ten persons from amongst eminent conservationists, ecologists & environmentalists
    - (i) Prof. Raman Sukumar,
    - (ii) Dr. H.S. Singh
    - (iii) Shri V.B. Sawarkar,
    - (iv) Shri S.S. Bisht,
    - (v) Dr. P.S. Easa,
    - (vi) Shri. P.R. Sinha,
    - (vii) Dr. R. J. Rao,
    - (viii) Dr. Madan Mohan Pant
    - (ix) Shri Rajendra P. Kerkar,
    - (x) Shri Lav Kumar Khachar
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- G Secretary to the Government of India Ministry of Environment and Forests.
- H The Chief of the Army Staff
- I The Secretary to the Government of India Ministry of Defence.
- J Secretary to the Government of India Ministry of Information and Broadcasting.
- K The Secretary to the Government of India Department of Expenditure.
- L Secretary to the Government of India, Ministry of Tribal Affairs.
- M Director-General of Forests Ministry of Environment and Forests.
- N Director-General of Tourism.
- O The Director-General, Indian Council for Forestry Research and Education, Dehradun.
- P The Director, Wild Life Institute of India, Dehradun.
- Q The Director, Zoological Survey of India.
- R The Director, Botanical Survey of India.
- S The Director, Indian Veterinary Research Institute.
- T The Member-Secretary, Central Zoo Authority.
- U The Director, National Institute of Oceanography.
- V One representative each from ten State/Union Territory Governments by rotation
- (i) Andhra Pradesh
  - (ii) Goa
  - (iii) Rajasthan
  - (iv) Uttarakhand
  - (v) Andaman and Nicobar Islands
  - (vi) Punjab
  - (vii) Kerala
  - (viii) Gujarat
  - (ix) Tripura
  - (x) West Bengal
- W Director, Wildlife Preservation- Member- Secretary.
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